NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 29

IA 2314/2024 in C.P. (IB)/1462(MB)2019

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **15.07.2024**

NAME OF THE PARTIES: **KRISHNA AUTO CENTRE V/s MY OWN ECO ENERGY PVT LTD**

Section 60(5) & 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

IA 2314/2024 in C.P. (IB)/1462(MB)2019

1) Mr. P.S. Thakre, Practicing Company Secretary for the Applicant is present.

2) Stand over to 05.08.2024, for further consideration and hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Vedant Kedare